

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.830
TO BE ANSWERED ON 07-02-2019

Details Regarding SBM-G

830. SHRIMATI POONAMBEN MAADAM:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the salient features of the Swachh Bharat Mission- Grameen (SBM-G) along with the success achieved under this Mission so far;
- (b) the details of the funds sanctioned, allocated and utilized under the Mission during each of the last three years and the current year, State/UT-wise including Gujarat;
- (c) the details of the toilets constructed across the country during the said period, State-wise including Gujarat;
- (d) whether the cases of poor quality of toilets constructed under the mission have been reported from any State to the Government; and
- (e) if so, the details thereof along with the reasons therefor and the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) The Government had launched Swachh Bharat Mission (Gramin) [SBM(G)] with effect from 2nd October, 2014 with the aim to attain Open Defecation Free (ODF) India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. The salient features of SBM(G) are:-

- Emphasis on behaviour change including interpersonal communication; strengthening implementation and delivery mechanisms down to Gram Panchayat level
- Flexibility to States in designing delivery mechanisms taking into account their local culture, practices, sensibilities and demands
- Greater emphasis on capacity building, especially in community approaches and programme management- training of KRCs(Key resource Centres) and involvement of Collectors to provide leadership at the district level
- Programme being run as a citizens' movement with cooperation of all sections of society including NGOs, corporates, youth etc.

Under SBM(G), 9.16 crore toilets have been constructed till 05.02.2019. As a result, sanitation coverage in the rural areas of the country which was 38.7% on 2.10.2014 has increased to more than 98%and27 States, 601 Districts, 5,934 Blocks, 2,46,116 Gram Panchayats and 5,50,151 villages have been declared ODF.

(b) SBM(G) is a demand driven scheme, hence fixed State-wise allocation of funds is not made under this programme. However, State/UT-wise details of Central share funds released by the Government of India and utilised by the States/UTs including Gujarat as per the data reported by them on the Integrated Management Information System (IMIS) of SBM(G) during the last three years and the current year are given at **Annexure-1**.

(c) State/UT-wise number of individual household latrines (IHHLs) constructed during the last three years and the current year in the country including Gujarat as per the data reported by them on the IMIS are given at **Annexure-2**.

(d)&(e) Sanitation is a State subject and hence the responsibility for implementation of the programme lies with the States. Government of India provides technical and financial support to supplement the efforts of the State Governments. Complaints, if any, received are forwarded to the respective State Governments for appropriate corrective measures.

Annexure-I

**Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.830
due for reply on 07-02-2019**

State/UT-wise details of Central share funds released by the Government of India under SBM(G) and utilised by the States/UTs during the last three years and the current year(Rs. in Crore)								
State/UT	2015-16		2016-17		2017-18		2018-19	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	3.40	0.00	3.00	0.20	30.72	5.92	0.00	11.85
ANDHRA PRADESH	234.17	292.09	342.21	415.07	1219.88	1255.91	690.58	709.52
ARUNACHAL PRADESH	38.71	29.40	65.09	65.05	137.30	57.09	25.66	33.25
ASSAM	474.27	484.35	747.58	568.23	1171.95	721.63	441.05	778.06
BIHAR	221.55	326.40	131.86	148.69	875.92	153.80	2943.69	2008.41
CHHATTISGARH	144.72	263.24	584.46	408.88	677.83	570.47	224.25	241.54
D & N HAVELI	0.00	0.00	0.00	0.00	17.68	0.00	0.00	16.59
DAMAN & DIU	0.00	0.00	0.00	0.00	2.00	0.00	0.10	1.73
GOA	1.05	4.83	0.00	0.00	0.52	5.77	0.00	15.15
GUJARAT	478.22	575.90	751.23	626.48	466.04	395.60	0.00	87.11
HARYANA	32.76	73.80	68.79	34.20	39.66	34.43	70.24	6.28
HIMACHAL PRADESH	4.37	71.42	117.30	81.37	20.68	24.44	0.00	17.77
JAMMU & KASHMIR	4.05	67.45	59.51	53.19	202.38	164.53	278.37	180.28
JHARKHAND	97.32	266.99	455.46	423.44	698.66	560.57	753.02	436.46
KARNATAKA	450.77	444.21	419.56	399.53	983.39	773.39	369.86	497.40
KERALA	8.50	17.03	196.28	137.52	59.36	17.92	12.47	13.52
MADHYA PRADESH	374.33	819.89	1210.77	1121.10	1380.61	757.38	590.94	794.77
MAHARASHTRA	567.45	644.50	528.94	616.11	1235.34	839.04	1352.92	586.07
MANIPUR	44.19	53.60	27.28	4.54	77.02	6.10	37.53	31.64
MEGHALAYA	35.65	56.13	75.70	41.13	153.89	77.06	0.00	56.24
MIZORAM	3.32	7.27	10.98	4.31	46.24	31.73	4.98	6.84
NAGALAND	10.83	28.10	64.12	44.12	71.41	8.28	59.93	60.31
ODISHA	571.50	1197.06	863.65	868.28	457.02	463.61	1052.27	819.66
PUDUCHERRY	4.40	0.00	0.00	2.65	50.25	9.37	0.00	20.24
PUNJAB	38.70	59.55	197.02	73.26	283.48	42.99	0.00	26.62
RAJASTHAN	938.73	1307.23	777.30	1065.63	981.51	848.21	373.50	314.08
SIKKIM	6.12	5.90	6.87	2.85	12.98	1.01	1.96	2.26
TAMIL NADU	78.94	560.54	537.02	506.17	865.94	784.86	451.25	247.63
TELANGANA	128.39	157.53	135.72	173.63	481.94	305.68	515.05	386.07
TRIPURA	38.89	52.90	24.98	20.03	24.00	16.32	58.47	99.02
UTTAR PRADESH	565.39	571.91	1153.33	1131.74	3155.37	2688.06	6592.64	6188.55
UTTARAKHAND	49.37	71.72	348.05	149.55	146.69	175.05	65.80	80.85
WEST BENGAL	712.92	911.02	655.50	838.58	583.23	431.46	267.12	175.53
Total	6362.96	9421.95	10559.58	10025.49	16610.88	12227.70	17233.64	14951.28

Annexure-2

**Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.830
due for reply on 07-01-2019**

**State/UT-wise numbers of IHHLs constructed under SBM(G) during the last 3 years and
current year**

State/UT	2015-16	2016-17	2017-18	2018-19 (till 05-02-2019)
A & N ISLANDS	0	979	17556	0
ANDHRA PRADESH	350558	788495	2225155	245496
ARUNACHAL PRADESH	19428	42552	41460	2109
ASSAM	463045	1054898	816435	742815
BIHAR	427034	872329	3433356	5997688
CHANDIGARH	0	0	0	0
CHHATTISGARH	356284	1464591	1404526	67462
D & N HAVELI	0	0	18758	0
DAMAN & DIU	0	0	1600	0
GOA	28637	0	0	0
GUJARAT	919049	1559315	428730	11003
HARYANA	129170	124140	319998	34
HIMACHAL PRADESH	62551	80519	10	15
JAMMU & KASHMIR	61640	83136	580757	340910
JHARKHAND	311314	831502	1203836	928831
KARNATAKA	530833	719863	1434591	719157
KERALA	11153	195024	0	0
LAKSHADWEEP	0	0	0	0
MADHYA PRADESH	1016692	1859828	2353800	749390
MAHARASHTRA	882053	1916460	2252886	63170
MANIPUR	47168	41472	61528	69788
MEGHALAYA	44129	45973	87138	249
MIZORAM	6026	2872	25012	17
NAGALAND	22514	38073	19211	50880
ODISHA	1325040	1263124	816203	1953217
PUDUCHERRY	0	2430	7933	17639
PUNJAB	71419	106597	75192	42337
RAJASTHAN	2090577	2791196	2129328	688
SIKKIM	3707	0	0	0
TAMIL NADU	946386	1139671	2206083	177056
TELANGANA	238427	520029	1552975	422796
TRIPURA	60681	43778	33502	135055
UTTAR PRADESH	688745	1734508	5661669	8480395
UTTARAKHAND	63971	334099	42985	1603
WEST BENGAL	1430957	2318597	1006466	646590
Total	1,26,09,188	2,19,76,050	3,02,58,679	2,18,66,390